

BEFORE SHRI SATISH CHANDRA, JOINT SECRETARY & LEGAL ADVISER
FIRST APPELLATE AUTHORITY
(Under Section 19 of RTI Act, 2005)
Ministry of Law & Justice
Department of Legal Affairs
Room No. 406-B 'A' Wing
Shastri Bhawan, New Delhi - 110001

Appeal No. 23(85)/2012 - IC

IN THE MATTER OF:

Shri S.K.Gupta
House No.1246,
Sector-8, R.K.Puram,
New Delhi-110022

Appellant

Versus

Central Public Information Officer
Ministry of Law & Justice
Department of Legal Affairs
Shastri Bhawan, New Delhi-110001

Respondent

Date of Hearing : 31.7.2012

Present :


1. None present for the Appellant.
2. Shri Nirmal Singh, Director/CPIO, Ms. Asha Sota, CPIO, Shri Jagdish Kumar, SO (Imp. Cell), D/o Legal Affairs, for and on behalf of D/o Legal Affairs, Ministry of Law & Justice, the Respondents.

ORDER

1. The Appellant in his appeal has alleged that the information has not been provided to him as requested in his application.
2. During the course of hearing the CPIO has informed that the Department has furnished the information to Shri Gupta vide letter No.21(810)/2012-IC, dated 16.7.2012 and copy of the correspondence between Hon'ble Member of Parliament, Shri Purnamasi Ram and Hon'ble Minister for Law & Justice, Shri Salman Khurshid were enclosed. The letter dated 23.4.2012 of Hon'ble MP, Shri Purnamasi Ram addressed to Hon'ble MLJ, Shri Salman Khurshid & the reply of Hon'ble MLJ dated 27.6.2012 addressed to Shri Purnamasi and a copy of the opinion tendered in the matter dated 22.6.2012 was also enclosed.

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3. In view of the submissions made by the Department it appears that the information called for has already been furnished to the Appellant.
4. Therefore, the appeal is disposed off.
5. File is consigned to records.


(Satish Chandra)
Joint Secretary & Legal Adviser
First Appellate Authority

To

1. Shri S.K.Gupta, House No.1246, Sector-8, R.K.Puram, New Delhi-110022 (by Speed Post).
2. Shri Nirmal Singh, Director/CPIO, D/o Legal Affairs, Shastri Bawan, New Delhi-110001
3. ✓ Shri Jagdish Kumar, SO, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi-110001
4. PPS to Law Secretary for information.